

**GOVERNMENT OF INDIA  
ENVIRONMENT AND FORESTS  
LOK SABHA**

UNSTARRED QUESTION NO:2902  
ANSWERED ON:12.12.2011  
ENVIRONMENTALLY FRAGILE AREAS  
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**Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:**

- (a) whether the Government has identified or proposed to identify some areas as being environmentally fragile areas in the country;
- (b) if so, the details thereof, location-wise;
- (c) whether the Government has granted clearance for mining near `Vaishno Devi Shrine` which is situated in an environmentally fragile area;
- (d) if so, the details thereof; and
- (e) the corrective measures taken by the Government in this regard?

**Answer**

MINISTER OF STATE (INDEPENDENT CHARGE) FOR ENVIRONMENT AND FORESTS (SHRIMATI JAYANTHI NATARAJAN)

- (a) & (b) The Government has notified the following Ecologically Sensitive Zones under the Environment (Protection) Act, 1986:
- i. Matheran (Maharashtra)
  - ii. Mahabaleshwar-Panchgani (Maharashtra)
  - iii. Murud Janjira (Maharashtra)
  - iv. Dhanu Taluka (Maharashtra)
  - v. Doon Valley (Uttarakhand)
  - vi. Taj Trapezium (Uttar Pradesh)
  - vii. Numaligarh (Assam)
  - viii. Mt. Abu (Rajasthan)
  - ix. Aravalli (Haryana and Rajasthan)
  - x. Ecologically sensitive zone around Sultanpur National Park (Haryana)
  - xi. Dandi (Gujarat)
- (c) No, Sir.
- (d) & (e) Do not arise.